

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2825
ANSWERED ON:09.08.2000
EXTRADITION PACT WITH THAILAND
VILAS BABURAO MUTTEMWAR

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India and Thailand have decided to sign extradition treaty;
- (b) if so, the details thereof;
- (c) whether both the countries have decided to improve their bilateral relations;
- (d) if so, whether any agreements in this regard have been signed; and
- (e) if so, the details thereof ?

Answer

THE MINISTER OF STATE FOR EXTERNAL AFFAIRS (SHRI AJIT KUMAR PANJA)

(a) & (b) Yes, Sir. A draft of Extradition Treaty was proposed to Thailand in 1993. Thereafter, two rounds of delegation level talks have been held in 1995 and 1997. However, it has not been possible to finalise the text.

(c) Yes Sir.

(d) Yes Sir.

(e) Existing agreements between the two countries are :-

- (i) Bilateral Trade Agreement,
- (ii) Double Taxation Avoidance Agreement,
- (iii) Bilateral Air Services Agreement,
- (iv) Cultural Agreement,
- (v) Maritime Boundary Delimitation Agreement,
- (vi) Agreement to set up Joint Commission,
- (vii) Agreement to set up Joint Trade Committee,
- (viii) Agreement on Foreign Office level Consultations.

During the visit of Thai Foreign Minister in July 2000 the following Agreements were signed in addition:-

- (i) Agreement on Peaceful Uses of Nuclear Energy and
- (ii) Bilateral Investment Promotion and Protection Agreement (BIPA).